

(2022) 02 NCDRC CK 0049

National Consumer Disputes Redressal Commission

Case No: First Appeal No. 408 Of 2020

Dilip Sagun Naik
Proprietor, D.S Naik
Associates, B-4, Dn
House, Ground Floor,
Damodar Arcade,
Opp.Chowgule
College,Gogol, Margao,
Goa

APPELLANT

Vs

Dr. Maliyil Cheriyan
Mathai S/O Shri
Oommen Cheriyan,
525, Spotswood
Gravelhill Road,
Monroe Township, New
Jersey 08831, USA

RESPONDENT

Date of Decision: Feb. 17, 2022

Acts Referred:

- Consumer Protection Act, 1986 - Section 2(1)(d), 19

Citation: (2022) 02 NCDRC CK 0049

Hon'ble Judges: R.K. Agrawal, President Member; Dr. S.M. Kantikar, Member

Bench: Division Bench

Advocate: Dileep Poolakkot, S.N. Joshi

Final Decision: Dismissed

Judgement